

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF  
NOVEMBER ---2015**

KIND OF CASES	PREVIOUS	INSTITUTION			LB	DISPOSAL			CLOSING
	BALANCE	D B	S B	TOTAL		DB	SB	TOTAL	BALANCE
<b>MAIN CASES</b>									
<b>CIVIL SIDE</b>									
CIVIL FIRST APPEAL	7425	-	17	17	-	-	10	10	7432
CIVIL SECOND APPEAL	2484	-	23	23	-	-	40	40	2467
EX. FIRST APPEAL	26	-	0	0	-	-	0	0	26
EX. SECOND APPEAL	3	-	0	0	-	-	0	0	3
CIVIL MISC. APPEAL	21835	4	179	183	-	1	38	39	21979
CIVIL REVISION	404	-	15	15	-	-	12	12	407
CIVIL REVIEW	450	2	12	14	-	3	0	3	461
INCOME TAX REF.	7	-	-	0	-	0	-	0	7
OTHER TAX REF.	5	-	-	0	-	-	-	0	5
TAX CASES	-	-	-	0	-	-	-	0	0
EXCISE ACT REF.	-	-	-	0	-	-	-	0	0
I. T. APPEAL	865	1	-	1	-	6	-	6	860
W. T. A.	8	-	-	0	-	-	-	0	8
SALES TAX REVISIONS	629	-	7	7	-	-	20	20	616
TESTAMENTARY CASES	1	-	0	0	-	-	-	0	1
COMPANY PETITION	38	-	1	1	-	-	2	2	37
COMPANY APPEAL	3	-	0	0	-	-	-	0	3
COMPANY APPLS.	11	-	1	1	-	-	0	0	12
COMPANY SUITS	-	-	-	0	-	-	-	0	0
COMPANY LIQUIDATION	10	-	-	0	-	-	1	1	9
ELECTION PETITION	0	-	-	0	-	-	-	0	0
SPECIAL APPEAL (CIVIL)	27	3	-	3	-	0	-	0	30
SPECIAL APPEAL (WRIT)	2851	112	-	112	-	61	-	61	2902
CIVIL CONTEMPT	1435	7	54	61	-	6	19	25	1471
CIVIL WRIT	35978	88	954	1042	-	93	421	514	36506
RECRIMINATION PET.	-	-	-	0	-	-	-	0	0
CENTRAL EXCISE APPEAL	262	2	-	2	-	0	-	0	264
CROSS OBJECTION	607	0	0	0	-	0	0	0	607
CIVIL REFERENCE	1	-	-	0	-	-	-	0	1
<b>TOTAL "A"</b>	<b>75365</b>	<b>219</b>	<b>1263</b>	<b>1482</b>	<b>0</b>	<b>170</b>	<b>563</b>	<b>733</b>	<b>76114</b>
<b>CRIMINAL SIDE</b>									
MURDER REFERENCE	2	0	-	0	-	0	-	0	2
CRIMINAL APPEAL	16320	32	68	100	-	14	3	17	16403
CRIMINAL REVISION	7089	-	137	137	-	0	69	69	7107
CR.L. MISC. PET. U/S 482 CR. P. C.	2598	0	325	325	-	0	148	148	2775
CR.L. MISC. BAIL U/S 438 & 439 CR. P. C.	946	-	939	939	-	-	1002	1002	883
CR. CONT. PETITION	2	-	1	1	-	0	-	0	3
CRIMINAL REFERENCE	-	-	-	0	-	-	-	0	0
HABES CORPUS	116	11	-	11	-	16	-	16	111
CR. L. TO A	264	4	34	38	-	6	22	28	274
<b>TOTAL B</b>	<b>27287</b>	<b>47</b>	<b>1504</b>	<b>1551</b>	<b>-</b>	<b>36</b>	<b>1244</b>	<b>1280</b>	<b>27558</b>
<b>TOTAL A + B</b>	<b>102652</b>	<b>266</b>	<b>2767</b>	<b>3033</b>	<b>0</b>	<b>206</b>	<b>1807</b>	<b>2013</b>	<b>103672</b>
<b>OTHER ORIGINAL JURISDICTION CASES</b>									
ARBITRATION APPLICATION	31	-	0	0	-	-	1	1	30
LEAVE TO APPEAL TO S. C	12	-	0	0	-	-	-	0	12
CIVIL TRANSFER APPLICATION	135	-	16	16	-	-	4	4	147
CRIMINAL TRANSFER	10	-	1	1	-	-	1	1	10
<b>TOTAL C</b>	<b>188</b>	<b>0</b>	<b>17</b>	<b>17</b>	<b>-</b>	<b>0</b>	<b>6</b>	<b>6</b>	<b>199</b>
<b>GRAND TOTAL A+B+C+</b>	<b>102840</b>	<b>266</b>	<b>2784</b>	<b>3050</b>	<b>-</b>	<b>206</b>	<b>1813</b>	<b>2019</b>	<b>103871</b>